

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 1
(IB)-1447(PB)/2019

IN THE MATTER OF:

M/s. Realfin Solutions Pvt. Ltd. Applicant/petitioner

Vs.

M/s. Indirapuram Habitat Centre Pvt. Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 12.06.2019

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

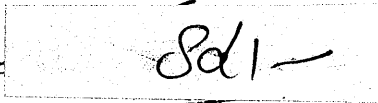
PRESENT:

For the Petitioner/Applicant: Mr. Rajesh Bhardwaj, Mr. Ajay Pal Singh, Advs.

ORDER

Learned counsel for the applicant undertakes to file the tracking report as a service of notice under Section 8.

List on 13.06.2019.



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)



(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)